

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 189/GT/2013

Coram:

Shri Gireesh B. Pradhan, Chairperson

Shri M.Deena Dayalan, Member

Shri A.K. Singhal, Member

Date of Order: 13.3.2014

In the matter of

Corrigendum to Order dated 26.2.2014 in Petition No. 189/GT/2013

And in the matter of

Revision of tariff of Ramagundam Super Thermal Power Station, Stage-I & II (2100 MW) for the period from 1.4.2009 to 31.3.2014- Truing up of tariff determined by order dated 31.8.2012 in Petition No. 278/2009.

And

In the matter of

NTPC Ltd
NTPC Bhawan,
Core-7, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi-110003

...Petitioner

Vs

1. Transmission Corporation of Andhra Pradesh Ltd,
Vidyut Soudha
Khairatabad, Hyderabad-500082

2. Andhra Pradesh Eastern Power Distribution Company Ltd.
Sai Shakthi Bhavan
30-14-09, Near Saraswati Park
Visakhapatnam -530020 (AP)

3. Andhra Pradesh Southern Power Distribution Company Ltd.
H.No. 193-93(M) Upstairs
Renigunta Road
Tirupathi-517501(AP)



4. Andhra Pradesh Northern Power Distribution Company Ltd,
H.No. 1-1-504, Opp: NIT Petrol Pump
Chaitanyapuri,
Warangal-506 004(AP)

5. Andhra Pradesh Central Power Distribution Company Ltd,
Singareni Bhavan
Red Hills, Hyderabad (AP)

6. Tamil Nadu Generation & Distribution Corporation Ltd
144, Anna Salai
Chennai-600002

7. Power Company of Karnataka Ltd.(PCKL)
Kaveri Bhawan, K.G. Road
Bangalore-560009

8. Bangalore Electricity Supply Company Ltd.
Krishna Rajendra Circle
Bangalore-560009

9. Mangalore Electricity Supply Company Ltd.
Paradigm plaza, A.B. Shetty Circle
Mangalore-575001

10. Chamundeshwari Electricity Supply Corp. Ltd.
Corporate office, 927, L.J. Avenue,
New Kantharajaur Road, Saraswati Puram
Mysore-570009

11. Gulbarga Electricity Supply Company Ltd.
Main road, Gulbarga, Karnataka,
Gulbarga-585102

12. Hubli Electricity Supply Company Ltd,
Corporate Office, P.B.Road,
Navanagar,
Hubli – 580025

13. Kerala State Electricity Board,
Vaidyuthi Bhavanam, Pattom
Thiruvananthapuram- 695004

14. Electricity Department,
Govt. of Puducherry,
137, NSC Bose Salai,
Puducherry-605001

15. Electricity Department,
Govt. of Goa,
Vidyut Bhavan, Panaji,
Goa-403001

....Respondents



Corrigendum

This petition has been filed by the petitioner, NTPC, for revision of tariff of Ramagundam Super Thermal Power Station, Stage-I &II (2100 MW) (hereinafter referred to as “the generating station”) for the period from 1.4.2009 to 31.3.2014 in terms of the proviso to Regulation 6 (1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 (hereinafter referred to as “the 2009 Tariff Regulations”) and the Commission by its order dated 26.2.2014 revised the annual fixed charges for the generating station for the period 2009-14.

2. Certain inadvertent error in the order dated 26.2.2014 is corrected in terms of Regulation 103A of the CERC (Conduct of Business) (Amendment) Regulations, 2013 as under:

"In para 25, 6th line, the words 'Regulation 5, 6 &7' shall be read as "Regulation 9(2)(vii)"

3. Other terms of the order remain unchanged.

Sd/-
[A.K.Singhal]
Member

Sd/-
[M. Deena Dayalan]
Member

Sd/-
[Gireesh B.Pradhan]
Chairperson